

**GOVERNMENT OF TRIPURA  
EDUCATION (SOCIAL WELFARE & SOCIAL EDUCATION) DEPARTMENT  
AGARTALA: TRIPURA**

No.F.85 (133)/SW/DC/2017/5226(130)

Dated, Agartala, the 7<sup>th</sup> January, 2019

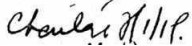
**NOTIFICATION**

The Governor, Tripura in exercise of powers conferred under Section 22 of "The Rights of Persons with Disabilities Act, 2016" hereby designates the following officers as the competent authorities to inspect records in respect of persons with disabilities in relation to the matter of employment, facilities provided and other necessary information in compliance with the provisions of the Act and in the form and manner as prescribed under Rule 9 of the Rights of Persons with Disabilities Rules, 2017.

- i. The Director, Social Welfare and Social Education Department, and
- ii. Deputy Commissioner for Persons with Disabilities in Social Welfare and Social Education Department.


This shall come into force with immediate effect.

By order of the Governor,

  
(Chaitanya Murti)  
Special Secretary to the  
Government of Tripura

**Copy to:-**

1. The Principal Secretary to the Chief Minister, Govt. of Tripura.
2. PS to all Ministers .....for information of the Hon'ble Ministers.
3. PPS to the Chief Secretary, Govt. of Tripura.
4. The Principal Secretary/ Secretary/Spl.Secretary .....all Departments.
5. The DM & Collector (All).....
6. The CEO, TTAADC, Khumlung.
7. All DISEs.....
8. The CDPOs .....ICDS Project for information and necessary action.
9. The ZDOs/BDOs( all).....
10. All Nagar Panchayat/ AMC .....
11. Zilla Parishad (all).....
12. Panchayat Samity/BAC (all) .....
13. The Manager, Tripura Govt. Press, Bardwali, Agartala with request to arrange for publication of ' the Notification under reference in the next issue of Tripura Gazette and send 25(Twenty five) copies of the same to the Directorate of Education (Social Education
14. Deputy Commissioner for Persons with Disabilities, Directorate of Social Welfare and Social Education.

  
(Chaitanya Murti)  
Special Secretary to the  
Government of Tripura